

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF RNM Infra Private Limited

Sl. No	Particulars	Details
1	Name of corporate debtor	RNM Infra Private Limited
2	Date of incorporation of corporate debtor	11.01.2011
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata, under the Companies Act, 1956
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45400WB2011PTC156973
5	Address of the registered office and principal office (if any) of corporate debtor	30, Mukherjee Para Lane P.O-Serampore Hooghly West Bengal 712201
6	Date of closure of Insolvency Resolution Process	22.06.2023
7	Liquidation commencement date of corporate debtor	22.06.2023 (intimated to the Liquidator on 23.06.2023)
8	Name and registration number of the insolvency professional acting as liquidator	Mr. Kanakabha Ray IBBI/IPA-003/IP-N00204/2018-2019/12456
9	Address and e-mail of the liquidator, as registered with the Board	2nd Floor, YMCA Building 25, Jawaharlal Nehru Road Kolkata -700087 kanak1686@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Cirp.rnminfra@gmail.com 2nd Floor, YMCA Building 25, Jawaharlal Nehru Road Kolkata -700087
11	Last date for submission of claims	22.07.2023

Notice is hereby given that the National Company Law Tribunal (Kolkata Bench) has ordered the commencement of liquidation of the RNM Infra Private Limited on **22.06.2023 (intimated to the Liquidator on 23.06.2023)**.

The stakeholders of RNM Infra Private Limited are hereby called upon to submit their claims with proof on or before **22/07/2023** to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.



(Kanakabha Ray)

IBBI/IPA-003/IP-N00204/2018-2019/12456

Date: 26.06.2023

Place: Kolkata